

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

365/252/ND/2018

M/s. Narhari Chemicals Ltd.

...Appellant

Under Section: Section 252.

**CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 09.04.2018

For the Appellant

: Mr.Sushil Kr. Chadha,Adv.

ORDER

Ld. Counsel for the appellant appears and states that copy of appeal is served to ROC and Income tax department is yet to be served. One week to serve Income tax. Both the departments ROC and Income tax are directed to file their reply within 3 weeks from today with the copy to the other side. Rejoinder within a week thereafter. The copy to be served in advance to the other side. For further consideration on 21st May, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**